

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 124

IA(I.B.C)/925(CH) 2024

CP(IB) No. 46/Chd/Pb/2018

(Admitted)

IN THE MATTER OF:-

Oriental Bank of Commerce

...Petitioner

Versus

J.R. Agrotech Pvt. Ltd.

...Respondent

Under Section: 7, IBC 2016 and 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 28.05.2024.

Tanvi
16.04.2024

Sd/-
Court Officer